

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 27.02.2026**

COURT ROOM NO. 2

**BEFORE S/SHRI SAKTIJIT DEY, (VP)
SHRI GIRISH AGARWAL , (AM)**

S R	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BEN CH	
1	32/M/2026	2290/M/2019	STATE BANK OF INDIA	(EARLY HEARING)	27.04.2026	G
		2189/M/2019	STATE BANK OF INDIA		27.04.2026	G
		2291/M/2019	STATE BANK OF INDIA		27.04.2026	G
		2190/M/2019	STATE BANK OF INDIA		27.04.2026	G
		147/M/2022	STATE BANK OF INDIA		27.04.2026	G
		4116/M/2023	STATE BANK OF INDIA		27.04.2026	G
		4097/M/2023	STATE BANK OF INDIA		27.04.2026	G
		4118/M/2023	STATE BANK OF INDIA		27.04.2026	G
		2784/M/2014	STATE BANK OF INDIA		27.04.2026	G
		577/M/2025	STATE BANK OF INDIA		27.04.2026	G
		495/M/2025	STATE BANK OF INDIA		27.04.2026	G
		6004/M/2017	STATE BANK OF INDIA		27.04.2026	G
		4447/M/2023	STATE BANK OF INDIA		27.04.2026	G
		5916/M/2017	STATE BANK OF INDIA		27.04.2026	G
		1014/M/2025	STATE BANK OF INDIA		02.03.2026	I
		1182/M/2025	STATE BANK OF INDIA		02.03.2026	I
		2851/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3717/M/2017	STATE BANK OF INDIA		27.04.2026	G
		4431/M/2017	STATE BANK OF INDIA		27.04.2026	G
		2390/M/2015	STATE BANK OF INDIA		27.04.2026	G
		2429/M/2015	STATE BANK OF INDIA		27.04.2026	G
		2831/M/2018	STATE BANK OF INDIA		27.04.2026	G
		2657/M/2018	STATE BANK OF INDIA		27.04.2026	G
		3472/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3572/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3429/M/2018	STATE BANK OF INDIA		27.04.2026	G
		3395/M/2018	STATE BANK OF INDIA		27.04.2026	G
		2832/M/2018	STATE BANK OF INDIA		27.04.2026	G
		2648/M/2018	STATE BANK OF INDIA		27.04.2026	G
		7040/M/2025	STATE BANK OF INDIA		24.03.2026	G
		3430/M/2018	STATE BANK OF INDIA		27.04.2026	G
		3328/M/2018	STATE BANK OF INDIA		27.04.2026	G
		1529/M/2024	STATE BANK OF INDIA		27.04.2026	G
		7041/M/2025	STATE BANK OF INDIA		27.04.2026	G
		3504/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3419/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3034/M/2019	STATE BANK OF INDIA		27.04.2026	G
		2874/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3470/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3573/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3503/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3420/M/2019	STATE BANK OF INDIA		27.04.2026	G
		1015/M/2025	STATE BANK OF INDIA		20.01.2026	I
		1183/M/2025	STATE BANK OF INDIA		20.01.2026	I
		3413/M/2019	STATE BANK OF INDIA		27.04.2026	G
		3412/M/2019	STATE BANK OF INDIA		27.04.2026	G
		328/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1373/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1530/M/2024	STATE BANK OF INDIA		27.04.2026	G
		5180/M/2025	STATE BANK OF INDIA		02.03.2026	G
		1055/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1042/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1798/M/2023	STATE BANK OF INDIA		27.04.2026	G

		1967/M/2023	STATE BANK OF INDIA		27.04.2026	G
		3580/M/2025	STATE BANK OF INDIA		02.03.2026	G
		4311/M/2025	STATE BANK OF INDIA		02.03.2026	G
		1033/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1121/M/2022	STATE BANK OF INDIA		27.04.2026	G
		1032/M/2022	STATE BANK OF INDIA		27.04.2026	G
		2190/M/2024	STATE BANK OF INDIA		27.04.2026	G
		1593/M/2025	STATE BANK OF INDIA		27.04.2026	G
		2285/M/2025	STATE BANK OF INDIA		27.04.2026	G
		2717/M/2025	STATE BANK OF INDIA		02.03.2026	G
		3086/M/2025	STATE BANK OF INDIA		02.03.2026	G
		6601/M/2024	STATE BANK OF INDIA		27.04.2026	H
		5777/M/2025	STATE BANK OF INDIA		09.03.2026	H
2	56/M/20256	7822/M/2025	MRS NAJMUSSAHER SAEED KHAN	(CONSOLIDATION)	04.03.2026	B
		8999/M/2025	MR SAYEED MUKIM KHAN		04.03.2026	F
3	57/M/2026	8945/M/2025	BANPREETSINGH SURINDERSINGH ATAL	(CONSOLIDATION)	06.04.2026	B
		8944/M/2025	BANPREETSINGH SURINDERSINGH ATAL		10.03.2026	J
		8832/M/2025	BANPREETSINGH SURINDERSINGH ATAL		18.03.2026	K
		8833/M/2025	BANPREETSINGH SURINDERSINGH ATAL		26.03.2026	K
		8834/M/2025	BANPREETSINGH SURINDERSINGH ATAL		26.03.2026	K
4	58/M/2026	718/M/2026	COLOUR YELLOW PRODUCTION PVT LTD	(WITHDRAWAL APPEAL)	16.04.2026	G
5	59/M/2026	1344/M/2026	DEEP EDUCATION SOCIETY	(EARLY HEARING)	D.O.F. 06.02.2026	D
6	60/M/2026	446/M/2026	D.L.SHAH TRUST FOR APPLIED SCIENCE TECHNOLOGY, ART & PHILOSOPHY	(CONSOLIDATION)	04.03.2026	H
		08/M/2026	D.L.SHAH TRUST FOR APPLIED SCIENCE TECHNOLOGY, ART & PHILOSOPHY		13.04.2026	D
7	61/M/2026	8459/M/2025	M/S TILAK VENTURES LTD	(CONSOLIDATION)	SINE-DIE	E
		9180/M/2025	M/S TILAK VENTURES LTD		17.03.2026	E
8	62/M/2026	283/M/2026	JAYA AMITABH BACHCHAN	(CONSOLIDATION)	30.03.2026	J
		284/M/2026	JAYA AMITABH BACHCHAN		30.03.2026	F
9	63/M/2026	8018/M/2025	MULUND VIDYAZANKAR	(CONSOLIDATION)	21.04.2026	D
		8019/M/2025	MULUND VIDYAZANKAR		21.04.2026	C
10	64/M/2026	8331/M/2025	NARESH DHARMCHAND KAPADIA	(TRANSFER OF BENCH)	24.03.2026	B


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL
BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 27.02.2026

COURT ROOM NO. (1) **I Before Hon'ble Justice (Retd.) C V Bhadang, President**
For refixing the hearing or referring the case for Special Bench
Webex ID 26414952544 Password 2026

1	ITA 373 to 375/Bang/25	M/s. Asian Fab Tech Ltd.	Bang/-
2	ITA 1147/Bang/25	M/s. L. K. Trust	Bang/-
3	ITA 1375/Bang/25	M/s. L. K. Trust	Bang/-

COURT ROOM NO. (2) **I Before S/Shri Saktijit Dey, VP & Girish Agrawal, AM**

1	SA 123/M/24 (ITA 5993/M/24)	Smart Cube India Pvt. Ltd.	H/-
2	SA 34/M/26 (ITA 315/M/26)	Genuine Export Agency	G/-
3	SA 35/M/26 (ITA 9147/M/25)	Citicorp Investment Bank (Singapore) Ltd.	I/-
4	SA 36/M/26 (ITA 4807/M/24)	Mondelez India Foods Pvt. Ltd.	J/-
5	SA 37/M/26 (ITA 6530/M/24)	Mondelez India Foods Pvt. Ltd.	J/-

COURT ROOM NO. (3) **I Before S/Shri Amit Shukla, JM & Om Prakash Kant, AM**

1	MA 188/M/23	M/s. SVP Global Textiles Ltd.	E/JM
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COURT ROOM NO. (4) **I Before S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM**

1-2	ITA 8218 & 8219/M/25	Pradeep Sarda Foundation (Pron)	C/JM 24.02.2025
3	ITA 317/M/26	Naynish Harishchandra Rahane (Pron)	H(SMC)/JM 25.02.2026
4	ITA 8606/M/26	Gautam Gajabhai Kanjia (Pron)	H(SMC)/JM 25.02.2026

COURT ROOM NO. (5) **I Before S/Shri Sandeep Gosain, JM & Om Prakash Kant, AM**

1	MA 371/M/25	Venus Drugs & Cosmetics Ltd.	F/AM
2	MA 376/M/25	Siddhivinayak Steels	F/AM

COURT ROOM NO. (6)**I Before Shri Om Prakash Kant, AM & Smt. Kavitha Rajagopal, JM**

1	MA 80/M/25	Rajesh Motiram Panjuani	D/AM
2	ITA 4411/M/25	Balgopal Holdings and traders Ltd. (for clarification)	B/-
1-8	MA 62 to 69/M/22	Bhanwarlal M Jain	B/AM

II Before S/Shri Om Prakash Kant, AM & Sandeep Singh Karhail, JM

1	MA 342/M/25	Chromex	J(SMC)/AM
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COURT ROOM NO. (7)**I Before S/Shri N K Choudhry, JM & Jagadish, AM**

1	ITA 8729/M/25	Lakeland Chemicals India Ltd.	A/-
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The following cases are adjourned to 06.03.2026

1	MA 15/M/26	Mohammed Yunus Attarwala L/H of Zuleka Haji Attarwala	G/AM
2-10	ITA 4242 to 4250/M/19	Gleg Engineers Pvt. Ltd. (for clarification)	G/-
11	ITA 4501/M/19	Gleg Engineers Pvt. Ltd. (for clarification)	G/-
12	MA 33/M/26	Speciality Paper Ltd.	G/President
13	MA 44/M/26	Yes Bank Ltd.	G/JM
14	MA 6/M/26	Shri Vipul Bansal	F/AM


Assistant Registrar